

**Registration of medical practitioners
under Ayurvedic Unani Medicines**

4569. SHRI R. DHANUSHKODI
ATHITHAN : Will the Minister of
HEALTH AND FAMILY WELFARE be
pleased to state :

(a) whether some persons were en-
listed for registration as medical practitio-
ners in Delhi by the Board of Ayurvedic
and Unani Medicines in 1963;

(b) if so, the number of enlisted
persons who have been registered till day
and if no such registration of enlisted
persons has been done so far, the reasons
therefor;

(c) whether the above mentioned
enlisted persons are likely to be registered
in near future; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHA-
PARDE) : (a) and (b) According to the
information furnished by the Board of
Ayurvedic and Unani Systems of Medicine,
Delhi Administration, some persons were
enlisted by the Board of Ayurvedic and
Unani Systems of Medicine, in 1963 to do
medical practices only but they were not
enlisted for registration. No enlisted
person has been registered till day for
want of any provision in the Act.

(c) and (d) Enlisted persons can
only be registered if there is an amend-
ment in the Act.

**Allocation of vans received from World
Health Organisation**

4570. SHRIMATI KISHORI SINHA :
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state :

(a) whether Government have recei-
ved mobile vans from World Health
Organisation and other international
agencies for use under public health
services;

(b) if so, their number and States
to which they have been despatched;

(c) whether any of these vehicles are
lying unused; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHA-
PARDE) (a) to (d) The information is
being collected and will be placed on the
table of the Sabha.

**Environmental clearance of nuclear
project**

4571. SHRI SATYENDRA NARA-
YAN SINHA : Will the Minister of ENVI-
RONMENT AND FORESTS be pleased
to state :

(a) whether Government have consi-
dered the environmental impact of sanction-
ing more nuclear power plants under the
10,000 MW nuclear power scheme by
1999;

(b) if so, what are its conclusions;
and

(c) whether Government have also
considered the world wide concern over
environmental deterioration due to nuclear
power plants ?

THE MINISTER OF STATE OF
THE MINISTRY OF ENVIRONMENT
AND FORESTS (SHRI Z. R. ANSARI) :
(a) and (b) No assessment of the environ-
mental impact of setting up nuclear power
plants to generate 10,000 MW nuclear
power has been conducted. Proposals
are individually examined as and when
referred.

(c) The Government are aware of
the worldwide concern over disposal of
nuclear wastes and the radiation hazard
in case of accidents. All aspects are
examined in detail during assessment of
the environmental impact.